

and English versions) published in Notification No. G S.R. 66 (E) in Gazette of India dated the 14th February, 1984 under sub-section (4) of section 30 of the Industries (Development and Regulation) Act, 1951.

[Placed in Library. See No. LT-7949/84.]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Chandigarh Industrial and General Development Corporation Limited, Chandigarh, for the year 1982-83 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Chandigarh Industrial and General Development Corporation Limited, Chandigarh, for the year 1982-83.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-7950/84.]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Automotive Research Association of India, Pune, for the year 1982-83 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Automotive Research Association of India, Pune, for the year 1982-83.

[Placed in Library. See No. LT-7951/84.]

Notification under Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum Act and Annual Report of and Review on Bose Institute, Calcutta, for 1982-83.

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN

DEVELOPMENT (SHRI SHIVRAJ V. PATIL) : I beg to lay on the Table—

(1) A copy of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum (Amendment) Regulations, 1983 (Hindi and English versions) published in Notification No. DR-III (4) 5/81 in Gazette of India dated the 19th November, 1983 under section 33 of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum Act, 1980.

[Placed in Library. See No. LT-7952/84.]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Bose Institute, Calcutta for the year 1982-83 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding (a) Review by the Government on the working of the Bose Institute, Calcutta, for the year 1982-83 and (b) reasons for delay in laying the papers mentioned at (i) of item (2) above.

[Placed in Library. See No. LT-7953/84].

Half-yearly Report of Coir Board, Ernakulam, Cochin

SHRI PATTABHI RAMA RAO : I beg to lay on the Table a copy of the Half-yearly Report (Hindi and English versions) for the period from 1st April, 1983 to 30th September, 1983 on the activities of the Coir Board, Ernakulam, Cochin, and the working of the Coir Industry Act, 1953, under sub-section (1) of section 19 of the Coir Industry Act, 1953.

[Placed in Library. See No. LT-7954/84.]

Review on and Annual Report of Mineral Exploration Corporation Ltd., Nagpur for 1982-83

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES